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- Gururajachar v. Rangiah*, (**Venkataramana Rao**, C.J. and **Venkata Ramaiya**, J.), 1947 SCC OnLine Kar 18
- H. Rama Setty v. Nanjundaraja Mudaliar*, (Mallappa, J.), 1953 SCC OnLine Kar 77
- H.M. Rudrappa Setty v. Chowli Hiriyur*, (**Tukol**, J.), 1963 SCC OnLine Kar 219
- H.R. Snow v. P.C. Bose*, (Mallappa, J.), 1953 SCC OnLine Kar 68
- Hammanna Honnappa Naik v. Nagappa Purushappa Shetti*, (**B.M. Kalagate**, J.), 1959 SCC OnLine Kar 161
- Hanumantha Rao Ganapat Rao Heblkar v. State of Mysore*, (Nittoor Sreenivasa Rau, C.J. and Narayana Pai and Mir Iqbal Husain, JJ.), 1963 SCC OnLine Kar 200
- Hanumanthappa v. Kotrappa*, (Vasudevamurthy, J.), 1953 SCC OnLine Kar 71
- Hanumanthiah v. Puttamma*, (Venkataramaiya and Vasudevamurthy, JJ.), 1955 SCC OnLine Kar 58
- Harihar Manjunath Naik v. Dattatraya Shivappa Shetty*, (A.R. Somnath Iyer, J.), 1958 SCC OnLine Kar 167
- Honnappa v. Ganganna*, (Somnath Iyer, J.), 1963 SCC OnLine Kar 224
- Hunna Poma Lamani v. Ramachandra Gururao Deshpande*, (Somnath Iyer and Govinda Bhat, JJ.), 1963 SCC OnLine Kar 206
- Ijjabba Beary v. Ijginabha Beary*, (Hegde, J.), 1962 SCC OnLine Kar 277
- In re application for attachment judgment in R.A. No. 272 of 1950-51*, (Mallappa, J.), 1951 SCC OnLine Kar 89
- In the Matter of an Advocate*, (**Venkata Ramaiya** and Puttaraj Urs, JJ.), 1948 SCC OnLine Kar 11
- Jamila Bi v. Mahboob Bi & Ubedur Rahman*, (Padmanabhiah, J.), 1954 SCC OnLine Kar 44
- Javariah v. Venkatappa*, (Medapa, C.J. and **Mallappa**, J.), 1953 SCC OnLine Kar 85
- Jayam Pakirappa v. Gunisetty Rangaswamy*, (Hegde and **Tukol**, JJ.), 1963 SCC OnLine Kar 211
- K Dhondoji Rao v. Dominion of India Owning Southern Railways*, (Balakrishnaiya, J.), 1954 SCC OnLine Kar 40
- K. Bindu Madhavachar v. Spl. Dy. Commr. for Abolition of Inams*, (Hegde and **Tukol**, JJ.), 1963 SCC OnLine Kar 212
- K. Manamohan v. Commissioner for Hindu Religious & Charitable Endowments*, (A.R. Somnath Iyer and B.M. Kalagate, JJ.), 1959 SCC OnLine Kar 157
- K. Ranganna v. LAO*, (**Nittoor Sreenivasa Rau** and **S.S. Malimath**, JJ.), 1958 SCC OnLine Kar 179
- K. Suryanarayana Rao v. State of Mysore*, (Balakrishnaiya, J.), 1948 SCC OnLine Kar 16
- K.G. Subbaraya v. Agril. Produce Market Committee*, (Nittooh Sreenivasa Rau, C.J. and Hombe Gowda, J.), 1963 SCC OnLine Kar 226
- K.N. Srinivasan v. C. Krishna Iyengar*, (R. Venkata Ramaiya, C.J. and H. Hombe Gowda, J.), 1957 SCC OnLine Kar 69
- K.R. Vidyaranya v. State of Mysore*, (Hegde and **Tukol**, JJ.), 1963 SCC OnLine Kar 210
- Kapila Bai v. H.S. Madhava Rao*, (Padmanabhiah, J.), 1957 SCC OnLine Kar 61
- Kasi Radhakrishna Setty v. S. Subbarama Sastry*, (Medapa and **Venkataramaiya**, JJ.), 1947 SCC OnLine Kar 2
- Kempajamma v. Venkatahanumiah*, (Hegde, J.), 1963 SCC OnLine Kar 193
- Kempe Hussain Saheb v. Murtuza Sab*, (Hegde, J.), 1963 SCC OnLine Kar 195

- Kenchappa v. Siddappa*, (Venkataramana Rao, C.J. and **Venkata Ramaiya**, J.), 1947 SCC OnLine Kar 14
- Khayum, In re*, (**Paramasiviah**, C.J. and Balakrishnaiya, J.), 1948 SCC OnLine Kar 4
- Kolli Puttappa v. Hullathi Basappa*, (Venkata Ramaiya, J.), 1952 SCC OnLine Kar 107
- Kundapura Madhu Rao v. Malali Subbaraya*, (Mallappa, J.), 1951 SCC OnLine Kar 87
- L.K. Siddappa v. Lalithamma*, (Balakrishnaiya, J.), 1953 SCC OnLine Kar 79
- Lakshmi Shedthi v. Jalaja Shedthi*, (Somnath Iyer, J.), 1963 SCC OnLine Kar 230
- Laxman Rayappa Narasagouda v. Sham Krishna Kulkarni*, (**S.R. Das Gupta**, C.J. and A. Narayana Pai, J.), 1958 SCC OnLine Kar 185
- Lingasetty v. Mysore Revenue Appellate Tribunal*, (Nittoor Sreenivasa Rau, C.J. and Narayana Pai, J.), 1963 SCC OnLine Kar 215
- Lingiah v. Naranappa*, (Mallappa, J.), 1949 SCC OnLine Kar 16
- Lingiah v. State of Mysore*, (Mandalokathur Patanjali Sastri, C.J. and **Mallappa**, J.), 1953 SCC OnLine Kar 58
- M. Enayatullah Mekhri v. Hajji Saleh Mohd. Ahmed Sait*, (Nittoor Sreenivasa Rau and S.S. Malimath, JJ.), 1958 SCC OnLine Kar 171
- M. Gangappa v. Mysore Revenue Appellate Tribunal*, (**Somnath Iyer** and **Govinda Bhat**, JJ.), 1963 SCC OnLine Kar 233
- M. Krishna v. State of Mysore*, (**S.R. Das Gupta**, C.J. and **A.R. Somnath Iyer**, J.), 1958 SCC OnLine Kar 166
- M.S. Mahadevan v. Lakshminarayan*, (Padmanabhiyah, J.), 1956 SCC OnLine Kar 33
- Madam Naranappa v. P.D. Khurana*, (Palecanda Medappa, C.J. and **Balakrishnaiya**, J.), 1952 SCC OnLine Kar 108
- Madegowoa v. Gangadharappa*, (Mallappa, J.), 1953 SCC OnLine Kar 56
- Mahaboobi v. Kempaiyah*, (Vasudevamurthy, J.), 1953 SCC OnLine Kar 75
- Mahant Krishnanandagiri Goswami v. Kuppaswamy Setty*, (**Venkatarama Iyengar** and Medapa, JJ.), 1947 SCC OnLine Kar 9
- Mallappa v. Paldar Gowda Dongalappa*, (Medapa, C.J. and **Venkata Ramaiya** and Balakrishnaiya, JJ.), 1950 SCC OnLine Kar 48
- Manjappa Gowda v. Bachapujari*, (Venkata Ramaiya and **Vasudevamurthy**, JJ.), 1954 SCC OnLine Kar 55
- Mir Hussain v. Mir Rahim Khan*, (Vasudevamurthy, J.), 1952 SCC OnLine Kar 103
- Modern Motor Service, Ltd. v. K.P. Puranik*, (Mallappa, J.), 1948 SCC OnLine Kar 17
- Mohamad Azeez v. Kamalabayamma*, (**Paramasiviah** and Medapa, JJ.), 1947 SCC OnLine Kar 10
- Mohd. Esoof v. V.R. Subramanyam*, (Nittoor Sreenivasa Rau and H. Hombe Gowda, JJ.), 1957 SCC OnLine Kar 68
- Mohd. Ibrahim v. Mahabaobbi*, (Somnath Iyer, J.), 1963 SCC OnLine Kar 205
- Monappa Shetty v. Krishna Hebbara*, (Nittoor Sreenivasa Rau, C.J.), 1963 SCC OnLine Kar 227
- Moodli Gowda v. State of Mysore*, (Venkataramaiya, J.), 1953 SCC OnLine Kar 57
- Mooga, In re*, (**Venkatarama Iyengar** and **Paramasiviah**, JJ.), 1948 SCC OnLine Kar 24
- Moulvi Abdul Khadir Sab v. Abdul Munaf*, (Medapa and **Venkataramaiya**, JJ.), 1947 SCC OnLine Kar 3

- Mundlur Hanumanthappa v. Swarnamahal*, (Somnath Iyer, J.), [1962 SCC OnLine Kar 276](#)
- Munibachappa v. State of Mysore*, (**Venkata Ramaiya** and Mallappa, JJ.), [1953 SCC OnLine Kar 65](#)
- Munilakshamma v. Manjunatha*, (**Venkataramana Rao**, C.J. and Paramasiviah, J.), [1948 SCC OnLine Kar 29](#)
- Muniswamachari v. State of Mysore*, (**Paramasiviah**, C.J. and Balakrishnaiya, J.), [1948 SCC OnLine Kar 2](#)
- Munivenkatappa v. Kuduragere Coop. Society*, (Mallappa, J.), [1953 SCC OnLine Kar 76](#)
- Muniyellappa v. Venkatamma*, (**Venkataramana Rao** and Medapa, JJ.), [1947 SCC OnLine Kar 8](#)
- Murugesan v. Government*, (Venkataramana Rao, C.J. and **Venkataramana Rao** and Medapa, JJ.), [1947 SCC OnLine Kar 15](#)
- Mysore City Improvement Trust Board v. M.L. Raje Urs*, (Mallappa, J.), [1953 SCC OnLine Kar 61](#)
- N. Devaraje Urs v. M. Ramakrishniah*, (Medapa, C.J. and **Vasudevamurthy**, J.), [1952 SCC OnLine Kar 112](#)
- N. Ratna v. S.A. Raj Urs*, (Vasudevamurthy, J.), [1954 SCC OnLine Kar 50](#)
- N.D. Shankar v. State of Mysore*, (**Venkataramana Rao** and Paramasiviah, JJ.), [1948 SCC OnLine Kar 28](#)
- Nabhirajiah v. Commissioner & House Rent Controller*, (Medapa, C.J. and **Venkata Ramaiya**, J.), [1951 SCC OnLine Kar 93](#)
- Nagappa Jadyappa Hooli v. Commissioner*, (Hegde and Ahmed Ali Khan, JJ.), [1963 SCC OnLine Kar 198](#)
- Nagesh Yeshwant Manage v. Fakirappa Ningappa Hallikeri*, (A.R. Somnath Iyer, J.), [1958 SCC OnLine Kar 168](#)
- Nandibasappa v. Venkatasubba Rao*, (**Venkataramana Rao**, O.C.J. and Medapa, J.), [1947 SCC OnLine Kar 7](#)
- Nanjamma v. Bettgowda*, (**Padmanabhaiah** and **Nittoor Sreenivasa Rau**, JJ.), [1956 SCC OnLine Kar 35](#)
- Nanjamma v. Lingappa*, (**Balakrishnaiya**, Kandaswami Pillai and Mallappa, JJ.), [1949 SCC OnLine Kar 13](#)
- Nanjegowda v. Channamma*, (Mallappa and **Vasudevamurthy**, JJ.), [1951 SCC OnLine Kar 92](#)
- Nanjegowda v. Keshavamurthy*, (**Venkataramana Rao**, O.C.J. and Medapa and Venkata Ramaiya, JJ.), [1948 SCC OnLine Kar 30](#)
- Nanjundaraje Urs v. Gopalakrishna Setty*, (**Venkata Ramaiya**, **Puttaraj Urs** and Mallappa, JJ.), [1948 SCC OnLine Kar 14](#)
- Narasimha Jogithaya v. Bora Gowda*, (A.R. Somnath Iyer, J.), [1958 SCC OnLine Kar 164](#)
- Narasimhiah v. T.N. Madappa Gowda*, (**Venkataramana Rao** and Mallappa, JJ.), [1953 SCC OnLine Kar 86](#)
- Narasimiah v. Venkatappa & Venkataramaniah*, (**Hombe Gowda** and Padmanabhaiah, JJ.), [1957 SCC OnLine Kar 71](#)
- Narayan v. State of Mysore*, (**Venkata Ramaiya** and Kandaswami Pillai, JJ.), [1949 SCC OnLine Kar 15](#)
- Narayanappa v. State of Mysore*, (Mehr Chand Mahajan, C.J.), [1954 SCC OnLine Kar 46](#)
- National Advertisers v. Mysore SRTC*, (Somnath Iyer, J.), [1963 SCC OnLine Kar 214](#)

- Neelamma v. Sankappa Rai*, (Kalagate and Govinda Bhat, JJ.), 1963 SCC OnLine Kar 229
- Nilgiri G. Sanjeeviah v. Municipal Commissioner & Returning Officer*, (**Venkataramana Rao**, C.J. and Venkataranga Iyengar and Venkata Ramaiya, JJ.), 1948 SCC OnLine Kar 25
- P. Sarvothama Pai v. K. Suryanarayana Adiga*, (A.R. Somnath Iyer and A. Narayana Pai, JJ.), 1959 SCC OnLine Kar 155
- P.B. Doctor v. B.P. Doctor*, (Balakrishnaiya, J.), 1949 SCC OnLine Kar 17
- P.R. Srinivasan v. Corpn. of the City of Bangalore*, (**S.R. Das Gupta**, C.J. and **Nittoor Sreenivasa Rau**, J.), 1957 SCC OnLine Kar 70
- Papiachari v. Gurusamappa*, (Venkataramaiya and **Mallappa**, JJ.), 1953 SCC OnLine Kar 84
- Parsee Zoroastrian Anjuman v. Chief Secretary, Government of Mysore*, (**Venkataramana Rao**, C.J. and **Venkata Ramaiya**, J.), 1947 SCC OnLine Kar 5
- Patel Halappa v. Girithimmiah*, (Venkataramana Rao, C.J. and **Venkata Ramaiya**, J.), 1947 SCC OnLine Kar 12
- Patel Manchegowda v. Basamma*, (Vasudevamurthy, J.), 1953 SCC OnLine Kar 70
- Pedda v. State of Mysore*, (**Venkata Ramaiya** and Balakrishnaiya, JJ.), 1952 SCC OnLine Kar 111
- Phipson & Co. Ltd. v. Commissioner*, (Hegde and Ahmed Ali Khan, JJ.), 1963 SCC OnLine Kar 197
- President v. K.P. Mariswamy*, (A.R. Somnath Iyer, J.), 1958 SCC OnLine Kar 173
- Putta Rudriah v. Bhadrigha*, (Vasudevamurthy, J.), 1953 SCC OnLine Kar 62
- Puttamada Setty v. State of Mysore*, (Venkata Ramaiya and **Mallappa**, JJ.), 1949 SCC OnLine Kar 22
- Puttasamy v. State of Mysore*, (**Venkataramana Rao** and Medappa, JJ.), 1948 SCC OnLine Kar 35
- Puvadi Chayanna v. Nanjappa*, (Vasudevamurthy, J.), 1953 SCC OnLine Kar 64
- R. Channappa v. State of Mysore*, (**R. Venkata Ramaiya**, C.J. and Hombe Gowda, J.), 1956 SCC OnLine Kar 34
- R. Narayana Setty v. Kanyaka Parameswari Coop. Society, Ltd.*, (**Venkata Ramaiya** and Mallappa, JJ.), 1953 SCC OnLine Kar 59
- R.M. Khalimulla v. Syed Hamid Sab*, (Mallappa, J.), 1953 SCC OnLine Kar 73
- Rajkumar Bhatia v. S. Rangaiah Setty*, (Venkata Ramaiya, J.), 1954 SCC OnLine Kar 45
- Rama Appa Khot v. Shripathi Ravu Papil*, (A.R. Somnath Iyer, J.), 1958 SCC OnLine Kar 174
- Ramachandra Dattatreya Saranobath v. Chief Secretary*, (Hegde and Ahmed Ali Khan, JJ.), 1963 SCC OnLine Kar 204
- Ramachandra Vishweswar Hegde v. Ramachandra Annappa Hegde*, (**Hegde** and Tukol, JJ.), 1963 SCC OnLine Kar 225
- Ramakka v. Abdul Nabi Sab*, (**S. Venkataramana Rao** and P. Medappa, JJ.), 1947 SCC OnLine Kar 1
- Ramaraje Urs v. Adinarayana Setti*, (**Venkataramana Rao**, C.J. and Venkata Ramaiya, J.), 1947 SCC OnLine Kar 11
- Rangaiah v. Bidare Rangaiah*, (Mallappa, J.), 1952 SCC OnLine Kar 109
- Rangamma v. Puttamma*, (**Venkataramana Rao**, C.J. and Venkata Ramaiya, J.), 1947 SCC OnLine Kar 20
- Rangappa v. Thirumalappa*, (**Venkataramana Rao**, C.J. and **Venkataramana Rao** and Venkata Ramaiya, JJ.), 1948 SCC OnLine Kar 26
- Rangaswamy v. Nanjundiah*, (**Venkata Ramaiya** and Puttaraj Urs, JJ.), 1949 SCC OnLine Kar 23

- Rukmana Naik v. Mohd. Hussain*, (Hegde, J.), 1963 SCC OnLine Kar 203
- Rumale Karibasappa v. D.R. Sivarudrappa*, (Hegde and Tukul, JJ.), 1963 SCC OnLine Kar 234
- S.I. Mumtaz v. State of Mysore*, (**A.R. Somnath Iyer** and **Mir Iqbal Hussain**, JJ.), 1958 SCC OnLine Kar 177
- S.K. Abdul Basheer Saheb v. Chief Secretary to Government of Mysore*, (Mallappa, J.), 1952 SCC OnLine Kar 110
- S.K. Venkataranga Iyengar v. Special Deputy Commissioner*, (Nittoor Sreenivasa Rau, C.J. and Narayana Pai, J.), 1963 SCC OnLine Kar 192
- S.L. Gangaiah v. B. Nagabhushana Gowda*, (Balakrishnaiya, J.), 1953 SCC OnLine Kar 69
- S.M. Papiah v. K.N. Papiah*, (S.R. Das Gupta, C.J.), 1957 SCC OnLine Kar 59
- S.N. Rama Shetty v. Kongera T. Appanna*, (**Nittoor Sreenivasa Rau** and **K.S. Hegde**, JJ.), 1958 SCC OnLine Kar 170
- S.P. Basalingappa v. Nanjunda Setty*, (**Venkataramana Rao**, C.J. and Venkata Ramaiya, J.), 1947 SCC OnLine Kar 19
- Sadashiv Rama Patole v. Balakrishna*, (**A.R. Somnath Iyer** and **S.S. Malimath**, JJ.), 1958 SCC OnLine Kar 176
- Salem Ramaswamy v. Superintendent*, (Venkata Ramaiya and **Kandaswami Pillai**, JJ.), 1949 SCC OnLine Kar 21
- Sampu Gowda v. State of Mysore*, (**Venkata Ramaiya**, Balakrishnaiya and **Vasudevamurthy**, JJ.), 1952 SCC OnLine Kar 102
- Sangappa v. Taluka Agricultural Assn.*, (Ahmed Ali Khan and Mir Iqbal Husain, JJ.), 1959 SCC OnLine Kar 150
- Saventrewa v. Ramachandra Rango Sawkar*, (Hegde and Tukul, JJ.), 1963 SCC OnLine Kar 220
- Savithamma v. H. Sreenivasamurthy*, (B. Vasudevamurthy, J.), 1954 SCC OnLine Kar 41
- Seshagiri Rao v. Kachahalli Yerrappa*, (Mallappa, J.), 1948 SCC OnLine Kar 6
- Shambhulingiah, In re*, (**Paramasiviah**, C.J. and Balakrishnaiya, J.), 1948 SCC OnLine Kar 10
- Shantappa Yamanappa Samagar v. State of Mysore*, (M. Sadasivayya and **A. Narayana Pai**, JJ.), 1959 SCC OnLine Kar 151
- Shivappa v. State of Mysore*, (Mallappa, J.), 1954 SCC OnLine Kar 49
- Shivmurthy Mudakappa Mathapati v. Ningawa*, (S.S. Malimath, J.), 1958 SCC OnLine Kar 184
- Siddalinga Setty v. Kariyamma*, (Mallappa, J.), 1953 SCC OnLine Kar 78
- Sidlingawwa v. Mallappa*, (**M. Ahmed Ali Khan** and Mir Iqbal Hussain, JJ.), 1959 SCC OnLine Kar 152
- Singriah v. Ramanuja*, (**Nittoor Sreenivasa Rau** and K.S. Hegde, JJ.), 1959 SCC OnLine Kar 153
- Southern Railways v. U.P. Shankara Rao & Bros.*, (Venkataramaiya and **Mallappa**, JJ.), 1953 SCC OnLine Kar 72
- Sreenivasa Gowda v. Sidrame Gowda*, (**Venkataramaiya** and Balakrishnaiya, JJ.), 1953 SCC OnLine Kar 81
- Sreenivasa Iyengar v. Kapinigowda*, (**Venkataramana Rao**, C.J. and Venkata Ramaiya, J.), 1948 SCC OnLine Kar 21
- Srinivasa Iyengar v. Kapinigowda*, (**Venkata Ramaiya** and **Mallappa**, JJ.), 1949 SCC OnLine Kar 14

- State of Mysore v. Balappa Venkappa Haeenashikari*, (Nittoor Sheenivasa Rau, J.), [1959 SCC OnLine Kar 156](#)
- State of Mysore v. Gulam Mohamad*, (**Venkata Ramaiya** and Balakrishnaiya, JJ.), [1952 SCC OnLine Kar 104](#)
- State of Mysore v. Jalaja*, (Hegde, J.), [1963 SCC OnLine Kar 202](#)
- State of Mysore v. Kapurchand & Bros.*, (Venkata Ramaiya, J.), [1952 SCC OnLine Kar 101](#)
- State of Mysore v. Stddappa Bhimappa Harijan*, (Hombe Gowda, O.C.J.), [1963 SCC OnLine Kar 199](#)
- State v. G. Veerana Goud*, (Nittoor Sreenivasa Rau, J.), [1958 SCC OnLine Kar 182](#)
- Subbaji Malhar Joshi v. Mysore Board of Revenue*, (**M. Sadasivayya** and A. Narayana Pai, JJ.), [1958 SCC OnLine Kar 172](#)
- Subbamma v. Gundappa Setty*, (**Vasudevamurthy**, J.), [1951 SCC OnLine Kar 95](#)
- Subbamma v. Ramiah*, (Balakrishnaiya and **Kandaswami Pillai**, JJ.), [1949 SCC OnLine Kar 20](#)
- Sundaravaradachar v. H. Chakravarthi*, (Mallappa, J.), [1952 SCC OnLine Kar 105](#)
- Suryanarayana Rao v. Srinivasa Rao*, (Mallappa, J.), [1948 SCC OnLine Kar 15](#)
- Swami Dorai, In re*, (**Venkatarama Iyengar** and Paramasiviah, JJ.), [1948 SCC OnLine Kar 27](#)
- Syed Jalal, In re*, (Balakrishnaiya and **Puttaraj Urs**, JJ.), [1948 SCC OnLine Kar 31](#)
- Syed Oosman v. Syed Abdul Khader*, (A. Narayana Pai, J.), [1958 SCC OnLine Kar 183](#)
- Syed Unnisa v. S.L. Gangiah*, (Vasudevamurthy, J.), [1954 SCC OnLine Kar 48](#)
- T.V. Narasingappa v. T.P. Siddappa*, (Nittoor Sreenivasa Rau and K.N. Padmanabhiah, JJ.), [1957 SCC OnLine Kar 65](#)
- Thammanna Gowda v. Shankarappa Gowda*, (**Venkata Ramaiya** and Balakrishnaiya, JJ.), [1951 SCC OnLine Kar 91](#)
- Thippanna Mudiappa Arali v. State of Mysore*, (**S.R. Das Gupta**, C.J. and **A.R. Somnath Iyer**, J.), [1958 SCC OnLine Kar 180](#)
- Tondala Muniswamappa v. Nanjundachari*, (**Venkataramaiya** and Mallapa, JJ.), [1951 SCC OnLine Kar 96](#)
- Two Advocates v. State of Mysore*, (**B. Vasudevamurthy**, J.), [1951 SCC OnLine Kar 90](#)
- V. Sanjeeviah Setty v. State of Mysore*, (Somnath Iyer, J.), [1963 SCC OnLine Kar 208](#)
- Veerabasappa v. Sundaram Iyer*, (**Venkataramana Rao**, C.J. and Medapa, J.), [1948 SCC OnLine Kar 20](#)
- Venkata Setty v. Kadabasappa*, (Vasudevamurthy, J.), [1952 SCC OnLine Kar 113](#)
- Venkatachala Setty v. Chaluviah (Respondent)*, (**Mallappa** and Vasudevamurthy, JJ.), [1950 SCC OnLine Kar 49](#)
- Venkatalakshamma v. Nanjappa*, (Balakrishnaiya, J.), [1948 SCC OnLine Kar 7](#)
- Venkatappa v. Ambaram Fakir Bhai*, (Balakrishnaiya and **Mallappa**, JJ.), [1954 SCC OnLine Kar 53](#)
- Venkatappa v. S. Subba Rao*, (**H. Hombegowda** and K.N. Padmanabhiah, JJ.), [1957 SCC OnLine Kar 66](#)
- Venkataramanappa v. Thimmiah*, (Vasudevamurthy, J.), [1953 SCC OnLine Kar 66](#)
- Venkatasubba Setty v. Sahukar M.S. Basavanna Devaru*, (N. Balakrishnaiya and **T.N. Mallappa**, JJ.), [1949 SCC OnLine Kar 24](#)
- Venkategowda v. Basavagowda*, (**Venkata Ramaiya** and Mallappa, JJ.), [1951 SCC OnLine Kar 88](#)

Venkateshachari v. Mallachari, (**Venkataramana Rao**, C.J. and Medapa, J.), 1947 SCC OnLine Kar 17

Vishwanath Venkatesh Nadgauda v. Basappa Appayya Bhoomannavar, (**S.R. Das Gupta**, C.J. and **A.R. Somnath Iyer**, J.), 1959 SCC OnLine Kar 158

Yeshodammal v. State of Mysore, (Vasudevamurthy, J.), 1954 SCC OnLine Kar 51

Yeshwant Rao v. Phatru Patel, (Somnath Iyer, J.), 1963 SCC OnLine Kar 196

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Aswathy M. Vijayan v. State of Kerala, (**Basant Balaji**, J.), 2024 SCC OnLine Ker 7801

Aswathy M. Vijayan v. State of Kerala, (**Basant Balaji**, J.), 2024 SCC OnLine Ker 7802

Babu George v. SBI, (S. Manikumar, C.J. and **Shaji P. Chaly**, J.), 2022 SCC OnLine Ker 11178

Biju Jacob v. Federal Bank Ltd., (**P.R. Ramachandra Menon**, J.), 2010 SCC OnLine Ker 5236

Delanthabettu Kanyana Shaul Hameed v. K. Mohammed Iqbal, (**Anil K. Narendran** and Muralee Krishna S., JJ.), 2025 SCC OnLine Ker 16874

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K. Mohammad Iqbal v. Union Bank of India, (**Basant Balaji**, J.), 2025 SCC OnLine Ker 16875

Kerala Public Service Commission v. Nithya V.L., (Anil K. Narendran and Muralee Krishna S., JJ.), 2025 SCC OnLine Ker 16876

Kerala State Coop. Bank Ltd. v. Manarkattu Theatres (P) Ltd., (**Amit Rawal** and C.S. Sudha, JJ.), 2024 SCC OnLine Ker 7800

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Kuruvithadam Agencies (P) Ltd. v. Standard Chartered Bank, (**S. Manikumar**, C.J. and Shaji P. Chaly, J.), 2021 SCC OnLine Ker 16635

N. Krishna Kurupp v. State of Kerala, (**Anil K. Narendran** and Muralee Krishna S., JJ.), 2024 SCC OnLine Ker 7803

P.T. Mathai Construction Co. (P) Ltd. v. Sophie Vinay, (**Thottathil B. Radhakrishnan** and P. Bhavadasan, JJ.), 2010 SCC OnLine Ker 5234

P.T. Mathai Construction Co. Ltd. v. Sophie Vinay, (**Thottathil B. Radhakrishnan** and P. Bhavadasan, JJ.), 2010 SCC OnLine Ker 5235

Reshma M.J. v. Kerala State Backward classes Development Corpn. Ltd., (**Devan Ramachandran** and **Basant Balaji**, JJ.), 2026 SCC OnLine Ker 5641

Sajith v. State of Kerala, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 5640

SBI v. Joshy P.K., (**Hrishikesh Roy**, C.J. and A.K. Jayasankaran Nambiar, J.), 2019 SCC OnLine Ker 24107

Union Bank of India v. Alice Ulahannan, (Anil K. Narendran and **Muralee Krishna S.**, JJ.), 2025 SCC OnLine Ker 16873

Madras High Court [2]

Chandok Services (P) Ltd. v. CIT, (S.S. Sundar and **C. Saravanan**, JJ.), 2025 SCC OnLine Mad 15415

Thanushika v. Commr. of Customs, (**Krishnan Ramasamy**, J.), 2025 SCC OnLine Mad 23259

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- Hijam Roben Singh v. Okram Birendra Singh*, (M. Sundar, C.J. and Ahanthem Bimol Singh, J.), 2026 SCC OnLine Mani 294
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- PG Chunhemlung v. DP Korunghang*, (M. Sundar, C.J. and Ahanthem Bimol Singh, J.), 2026 SCC OnLine Mani 296
- Salam (N) Irungbam (O) Gitarani v. Irungbam Ibomcha Singh*, (M. Sundar, C.J. and Ahanthem Bimol Singh, J.), 2026 SCC OnLine Mani 293
- Th. Nonglenkhomba Singh v. State of Manipur*, (A. Guneshwar Sharma, J.), 2026 SCC OnLine Mani 297
- Yengkhom Guneshore Devi v. Yengkhom Kheljit Singh*, (M. Sundar, C.J. and Ahanthem Bimol Singh, J.), 2026 SCC OnLine Mani 292

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- Bharat Chettri v. State of Meghalaya*, (H.S. Thangkhiew, J.), 2026 SCC OnLine Megh 487
- East Khasi Hills Wine Dealers Welfare Assn. v. State of Meghalaya*, (H.S. Thangkhiew and B. Bhattacharjee, JJ.), 2026 SCC OnLine Megh 488
- Gopal Basumatari v. State of Meghalaya*, (W. Diengdoh, J.), 2026 SCC OnLine Megh 484
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Younshin Automotive India (P) Ltd. v. CIT, (**Gagan Goyal**, (Accountant Member) and Manu Kumar Giri, Member (Judicial)), [2026 SCC OnLine ITAT 8828](#)

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- Ministry of Personnel Public Grievances and Pensions [[Indian Administrative Service \(Fixation of Cadre Strength\) Seventh Amendment Regulations, 2026 Noti. No. G.S.R. 469\(E\)](#)]
- Ministry of Personnel Public Grievances and Pensions [[Indian Administrative Service \(Pay\) Seventh Amendment Rules, 2026 Noti. No. G.S.R. 470\(E\)](#)]
- Ministry of Shipping [[Directorate General of Shipping, Mumbai and Mercantile Marine Departments and its subordinate offices, \(Group 'C' Posts\) Recruitment Rules, 2026 Noti. No. G.S.R. 428\(E\)](#)]
- Reserve Bank of India [[Foreign Exchange Management \(Mode of Payment and Reporting of Non-Debt Instruments\) \(Amendment\) Regulations, 2026 Noti. No. FEMA. 395\(4\)/2026-RB](#)]
- Securities and Exchange Board of India [[Noti. No. HO/49/14/15\(2\)2026-CFD-POD1/I/13567/2026](#)]

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